## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/143/2017	
NAME OF THE PETITIONER(S)	: INDRA AIR PVT LTD	
UNDER SECTION	: 252	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1 S CHANDED	Anth Rep Coy	Bclath
2. B. Sarathbahr Advocate du Roc. Chemai	Auter reprendre Roc, Cherrei	B. Goden

## **ORDER**

Ms. B. Chandra, Representative for the Applicant present. Mr. B. Sarathbabu, Counsel for RoC also present. Heard. **Reserved for orders.** 

MEMBER (JUDICIAL)

ghk